

①ITEM NO.110

COURT NO.6

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4594 OF 2003

KOPPARRU PRASAD RAO (D) BY LRS.

Appellant (s)

VERSUS

KOTA NAGARATHAMMA & ORS.

Respondent(s)

(With office report)

Date: 30/07/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant(s) Ms. Swarupa Reddy, Adv.for
Mr. D. Mahesh Babu,Adv.

For Respondent(s) Mr. Sateesh Galla, Adv.
Mr. N.Raja Raman, Adv.for
Mr. T.N. Rao,Adv.

Mr. Venkateswara Rao Anumolu ,Adv(Not present)

UPON hearing counsel the Court made the following
O R D E R

At the request of the learned counsel for the
appellants, list this matter next week.

(Parveen Kr. Chawla)
Court Master

(Renuka Sadana)
Court Master